

Khan: (a) No such raid was conducted in the first week of May, 1962. However, a raid was conducted on 151 Up and 152 Down trains on 21-4-62 at Mailani Junction at the outer and the home signals respectively, by the Assistant Traffic Officer of Izzatnagar District. For the sake of convenience the Special Railway Magistrate had agreed to hold his court near by. No service roads of Forest Department were used.

(b) and (c). During this raid 82 passengers were detected travelling without tickets or with improper tickets in 151 Up and 19 passengers in 52 Down trains. All the 82 passengers detected in 151 Up train were accommodated in 3 compartments viz. one First Class and two third class, of the same train and were brought over from outer signal to Mailani Station for disposal.

वन सम्पदा का अध्ययन

३२६३. श्री भगत दर्शन : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह गवच है कि कौलम्बो योजना के अन्तर्गत धन विज्ञान तथा वन संवर्धन के विश्वविख्यात शास्त्री सर हैरी जी० चैम्पियन आजकल भारत की वन सम्पदा का अध्ययन कर रहे हैं

(ख) यदि हाँ, तो उनके अध्ययन का वास्तविक उद्देश्य क्या है ;

(ग) अब तक उन्होंने अपने कार्य में क्या प्रगति की है ; और

(घ) वे कब तक अपनी रिपोर्ट प्रस्तुत करेंगे ?

खाद्य और कृषि मंत्रालय में राज्य-मंत्री (डा० राम सुभग सिंह) : (क) जी, हाँ ।

(ख) उनके कार्य का उद्देश्य भारतीय वन सम्पदा पर लिखी हुई दो पुस्तकों का

अर्थात् (१) प्रीलिमीनरी सर्वे आफ दी फारेस्ट टाइप्स आफ इन्डिया एन्ड बर्मा बाई एच० जी० चैम्पियन (Preliminary Survey of the Forest Types of India and Burma by H. G. Champion) और (२) मैनुअल आफ इन्डियन सिल्वी-कल्चर बाई एच० जी० चैम्पियन एन्ड ए० एल० ग्रिफिथ (Manual of Indian Silviculture by H. G. Champion & A. L. Griffith) संगोधन करना है, जोकि क्रमशः १९३६ और १९४८ में लिखी गई थी । इन पुस्तकों का संगोधन राज्य सरकारों के वन विभागों से आधुनिकतम दिना डकटा करने के पश्चात् किया जाना है ।

(ग) उन्होंने भारत के वनों का अध्ययन-दौर समाप्त कर लिये हैं और दोनों पुस्तकों के संगोधन में अपेक्षित अधिकतर आन्विकारी डकट्टी कर ली है । अब संगोधित पुस्तकों के अन्तिम प्रारूप लिखे जाते हैं ।

(घ) उन्होंने कोई रिपोर्ट पेश नहीं करनी है, परन्तु पुस्तकों के संगोधित प्रारूप भारत सरकार को लगभग ६ महीने में दिये जाने की सम्भावना है ।

C.H.S. Dispensary Lakshmibai Nagar

3264. Shri Abdul Ghani Goni: Will the Minister of Health be pleased to state:

(a) whether any report has been received from the Doctor Incharge of Lakshmibai Nagar C.H.S. Dispensary, New Delhi, during May, 1962 about the reaction of a medicine namely Meprobromite Tabloids on a patient in that area;

(b) whether there has been any other complaint about the particular manufacturer/supplier who prepares/supplies medicine which has given adverse results; and

(c) what action has so far been taken on the report of Medical Officer Incharge?

The Minister of Health (Dr. Sushila Nayar): (a) A report regarding re-

action to Tabs. Meprobamate 400 Mgm consisting of generalised Urticarial rash with itching all over the body of a patient of the C.H.S. Dispensary, Lakshmibai Nagar, was received from the Medical Officer Incharge of the dispensary.

(b) Only some verbal complaints have been received from a few Medical Officers and Specialists regarding the inefficacy of the product.

(c) The necessary analyses of the product have been carried out at the Central Drugs Laboratories. The results have shown that the product conforms to the requisite specifications.

C.H.S. Dispensary, Lakshmibai Nagar, New Delhi

3265. Shri Abdul Ghani Goni: Will the Minister of Health be pleased to state:

(a) whether a report has been received from the Medical Officer incharge of Lakshmibai Nagar, C.H.S. Dispensary, New Delhi, during May, 1962 about existence of an extraneous element in a Streptomycin phial manufactured at Pimpri; and

(b) if so, what action has been taken on his report?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). A report has been received from the C.H.S. Dispensary, Lakshmibai Nagar, that some apparently insoluble matter was found in a vial of Injection Streptomycin manufactured at Pimpri. However, the matter dissolved automatically the next day. It was, therefore, not considered necessary to hold any further investigations.

Construction of Boundary Wall at Bellraien Railway Station (N.E. Railway)

3266. Shri B. Verma: Will the Minister of Railways be pleased to state:

(a) whether Government are aware that a boundary wall is being constructed at the Bellraien station of the North Eastern Railway;

(b) if so, whether Govt. are also aware of the inconvenience which this wall is going to cause to the general public and the business community residing there; and

(c) if so, whether Government propose to stop this construction in view of the general resentment of and opposition from the public?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):

(a) No boundary wall is being constructed at Bellraien station. Only fencing is being provided to prevent encroachment on the Railway land.

(b) To avoid inconvenience to the public only horizontal Rail barrier is being provided opposite the houses which are facing the Railway land. No complaint has also so far been received on this account.

(c) Does not arise.

Deaths due to Food Poisoning

3267. Shri A. K. Gopalan: Will the Minister of Health be pleased to state:

(a) how many food poisoning deaths occurred in India during the last 3 years;

(b) what are the steps taken to lessen this danger; and

(c) what are the main causes for these food poisoning deaths?

The Minister of Health (Dr. Sushila Nayar): The requisite information is being collected from the State Governments, and will be laid on the Table of the Sabha in due course.

Oral Contraceptive

**3268. } Shri P. C. Borooah:
} Shri D. C. Sharma:**

Will the Minister of Health be pleased to state:

(a) whether the attention of Government has been drawn to the fact that the Family Planning Association in Britain has been successful in evolving a new oral contraceptive—the